

*Re: Approval of Proclamation in
Relation to the State of Manipur and
Motion Re: Revocation of Proclamation
in Relation to the State of Manipur*

[Sh. P.G. Naryanan]

ment is planning to discontinue the departmental van services to Perundurai and Bhavani and entrust delivery through private buses or to private contractors. This would definitely cause untold hardship to the public and residents of these areas, since private contractors may not find departmental fares economical and further the private bus service may not be punctual also. The consumers and the residents are opposed to this move. In the interest of the public of this area, I urge upon the Minister of Communications to intervene in the matter and issue instructions to defer the proposed move.

(vi) **Need for reconstruction of
Ghaziabad Railway Station,
Uttar Pradesh.**

[Translation]

DR. RAMESH CHAND TOMAR: Mr. Deputy Speaker, Sir, the population of Ghaziabad city is about 8 lakh and it is the largest industrial city of Uttar Pradesh and adjacent to Delhi. So far as I know the decision of reconstructing Ghaziabad railway station was taken in the Seventh Plan but till now it has not been put into effect.

Sir, I would like to inform that perhaps Ghaziabad is the only district in the country where one has to cover many stairs to reach the Railway platform, and it creates a lot of problem to patients, who are suffering from heart ailment and passengers who are aged and handicapped.

Therefore, I demand from the Central Government that the reconstruction work of this railway station should be started immediately so that the people of Ghaziabad can get some relief.

(vii) **Need for early completion of
Darbhanga-Forbesganj lateral
road in North Bihar**

[Translation]

SHRI DEVENDRA PRASAD YADAV (Jhunjharpur): Mr. Deputy Speaker Sir, the construction work of nearly 135 kilometer Darbhanga-Forbesganj lateral road in North Bihar announced by the Central Government during 1988-89 and included in the plan is lying uncomplete. This lateral road is of national importance. This Indo-Nepal border area lateral road in backward area is not only important from the transport point of view but is also very much important from the point of view of public welfare and national security.

In view of strategic importance of the above mentioned work, I demand that the construction work of Darbhanga-Forbesganj lateral road should be included in the Eighth Plan in national interest and should be completed.

[English]

**STATUTORY RESOLUTION RE: AP-
PROVAL OF PROCLAMATION IN RELA-
TION TO THE STATE OF MANIPUR
AND**

**MOTION RE: REVOCATION OF PROC-
LAMATION IN RELATION TO THE
STATE OF MANIPUR— CONTD.**

MR. DEPUTY SPEAKER: The House will now take up further discussion on the Resolution moved by Shri M. M. Jacob and the Motion moved by Shri Girdhari Lal Bhargava on the 28th February, 1992.

Shri Mohan Singh to continue.

[Translation]

SHRI MOHAN SINGH (Deoria): Mr.